

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO.790/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

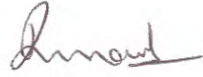
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2017

NAME OF THE COMPANY :

Prem Sarup Narula
Vs

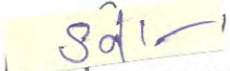
Bycell Telecommunication (I) Pvt. Ltd.

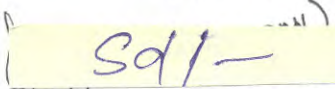
SECTION OF THE COMPANIES ACT: 433(1),(e),(f)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	FOR RESPONDENT (BYCELL TELECOMMUNICATIONS)	→	Adv. SATINDER KAPUR Adv. SHOBHIT NANDA Adv. SAADUZZAMAN	
	to Petitioner	Petitioner	Adv. Praveen Agarwal.	

ORDER

Order reserved


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

02.05.2017

Vineet